

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 9<sup>th</sup> June, 2017*

No.HC.VII-13/2017 / 2870 /A. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati, is attached with the Judicial Academy, Assam for utilization of his service in the Academy. However, the work of Designated Court, Assam, Guwahati will be looked after by the Special Judge, Assam, Guwahati, as earlier.

Further, Shri Das will draw his salary, other allowances as admissible under Rules and all other perks from the Designated Court, Assam, Guwahati.

By Order,  
*Sd/- M.K. Kalita,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-13/2017 / 2871 - 2884 /A.

Dated 09.06.2017

Copy to:-

1. The Director, Judicial Academy, Assam, Guwahati
2. The L.R. & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati for information
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
4. The Judge, Designated Court, Assam, Guwahati
5. The Special Judge, Assam, Guwahati
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The Administrative Officer, Judicial Academy, Assam, Guwahati
13. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.)/ Registrar (Establishment),Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

**REGISTRAR (VIGILANCE)**

9/6/17

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